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THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (d) 18390 persons were registered under EWS/Janta category and 38,105 persons under the LIG category in the Rohini Residential Scheme. 11,795 registrants under the EWS/ Janta category and 12,640 under the LIG category have already been allotted plots. The remaining 6,595 regis. trants under the EWS/Janta category and 25,465 registrants under the LIG category will also be allotted plots. Development and allotment of plots is a continuous process but it is not possible to give any definite time frame for the allotment of plots to the remaining registrants.

(e) Does not arise in view of the reply to parts (a) to (d) above.

Shortage of Government Accommodation for the Certral Government Employees

- 2791. SHRI SURENDRA SINGH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that there is an acute shortage of Government accommodation for the Centra] Government Employees;
- (b if reply to (a) be in the affirmative, what are the category-wise details oi' shortage of 'accommodation:
- (c) what steps Government has taken *to* remove the present shortage of Gove-nment accommodation;
- (d) whether the Central Govern ment employees are getting Govern ment accommodation after a long time service;
- (e) if so, what are the details there of category-wise; and
- (f) whether Government would consider complete ban on out of turn allotment in Government accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (e) Information is being collected and will be laid on the floor of the House.

(f) The existing allotment Rules-provide such out of turn allotments.

Central Assistance to Punjab for Flood hit Victims

- 2792. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of AGRICULTURE be pleased to slate:
- (a) whether any ad-hoe help has since been given to Punjab to help the flood-hit victims;
 - (b) if so, the details thereof;
- (c) whether the Central Team has since submitted its report; and
- (d) if so, the details of the report submitted by the Central Team and further help Central Government propose to provide to Punjab?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b)' No ad-hoc Ways & Means advance has been given to State of Punjab in. the wake of recent floods.

- (c) Yes, Sir.
- (d) On consideration of report sub mitted by Central Team, ceilings cf expenditure of Rs. 150.30 crores have been approved for flood relief in Punjab.

Price of sugar

- 2793. SHRI HARVENDRA SINGH: HANSPAL: Wil! the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether in view of steps hike in price of sugar, Government have

recently directed the State Governments to check the price rise;

- (b) if so, the .cause of the price rise of sugar 7n the country; anti
- (c) the steps Government pro pose to take to make the availability of sugar to tne consumers reasonable price?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHEI D. L. BAITHA): (a) to (c) Sugar prices in the open market remained steady during the period from December, 1986 upto May, 1988. However, the to speculative tendencies in the sugar market. th prices showed some rising trend during the months of June and July, 1988. In order to check the price rise, the Central Government has initiated the following measures:-

- (i) The free sale sugar quota has increase,-} substantially been from July. 1988.
- Oi) Festival quota of 50,000 tonnes of levy sugar was allotted for each of the months of October and November, 1988, in addition to the normal monthly quota.
- (iiiy The State Governments were advised in June and July, 1988 and again in October, 1988 to ensure strict enforcement of the statutory provisions relating to stock holding limits and time limit prescribed for turnover of stocks. State Governments were also advised to carry out surprise checks and de-hoarding operations.
- (iv) Officers of the Sugar Directorate visited sugar factories in some of the States to ensure enforcement Of statutory provisions relating to weekly sales and despatches of releafied quantities by the sugar factories.

As a result of these measures the range of retail prices of sugar, which

was between Rs. 7.15 to Rs. 7.80 per kg at the end of June, 1988, came down to Rs. 6.55 to Rs. 7.50 per kg. as on 21-11-1988.

to Questions

ILO Criticism for Manpower Export to West Asia

2794. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of LABOUR be pleased to state:

- whether International (a) the La (ILO) Organisation has criti bour cised Government for not making a serious effort to manage, plan or canalize manpower export to West Asia:
- (b) if so, the reaction of Government on such criticism by TLO; and
- (c) the further steps Government propose to take to improve the manpower export to West Asian countries?.

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) No, Sir.

- (b) Does not arise.
- (c) A number of steps have been taken to improve manpower export which include review of wage structure from time to time, simplification of emigration procedure, and publicity about the vast availability of technically trained manpower in India.

Time bound modernisation programme for the Durgapur Steel Plant

2795. SHRI D. B. CHANDRE GOWDA: Wih the Minister of STEEL AND MINES be pleased to state:

(a) whether the employees of the Durgapur Steel Plant were asked some time back to execute the modernisation programme within a time bound schedule;